

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:5833
ANSWERED ON:04.05.2005
DEVELOPMENT WORKS BY COAL COMPANIES
Mahto Shri Tek Lal

Will the Minister of COAL be pleased to state:

- (a) whether the development works like electricity, roads and water management have come to a standstill in Jharkhand due to non-payment of dues of the Central Coalfield Limited, and the Bharat Coking Coal Limited of the Coal India Limited;
- (b) if so, the steps taken by the Government to make these payments; and
- (c) the amount spent on these works during each of the last three years, workwise?

Answer

THE MINISTER OF STATE FOR COAL (Dr. DASARI NARAYANA RAO)

(a) & (b): No, Sir. As per CIL, its subsidiaries have paid almost Rs.730 crores (Provisional) to the Government of Jharkhand by way of royalty during 2004-05.

(c): As informed by Coal India Limited, BCCL and CCL undertake Community Development activities which are basically infrastructure building such as provision of drinking water by installation of hand pumps, digging/renovation of ponds/ wells, construction/extension/repair or roads and miscellaneous works etc. Coal companies also organize health camps for nearby communities occasionally. Company wise breakup of amount spent on various community development activities is given below:

Company	2001-02	2002-03	2003-04
	Expenditure	Expenditure	Expenditure
BCCL	21.65	43.41	31.11
CCL	50.34	61.51	39.43